

**F. No. J-11017/26/2018-Judicial (Part-1)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs.**  
**(Judicial Section)**

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Shastri Bhawan, New Delhi,  
Dated 18<sup>th</sup> February, 2019

**ORDER**

In supersession of this Department's earlier Order No. 22(1)/2010-Judl. dated 30.07.2010 along-with recent Order No. J-11017/26/2018-Judicial (Part-1) dated 15.02.2019 both regarding the panel of counsel for conducting Income Tax litigation before the High Court of Calcutta at Kolkata; the President is pleased to engage following Advocates as Senior Counsel Group-I and Junior Counsel, as mentioned in the table below, for conducting Income Tax litigation before the High Court of Calcutta at Kolkata with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

**High Court of Calcutta at Kolkata**  
**Panel for conducting**  
**Income Tax Litigation**

Sl. No.	Name of Advocate	Contact details	Enrollment Number
<b>Senior Counsel Group-I</b>			
1.	Debasish Chaudhuri	362, Parnasree Pally, PO & PS Parnasree, Behala, Parnasree, Kolkata-700060 Mob: 9830038642 Tel. 033-24925466 Email:debasishchaudhuri@gmail.com	WB/216/1984
2.	Prabir Kumar Bhaumik	22/1, Pubpara, PO-Belgharia, Kolkata-700056 Mob: 9433777381 Tel. 033-25410129	14A/1975
3.	Ms. Sucharita Biswas	21, Sitala Tala Lane, PO Bhadreswar, District Hooghly, Pin-712124 Mob: 9903425422, 8017061402 Tel. 033-36336232 Email: advocate.calcutta@yahoo.com	WB/1173/1999
4.	Suniti Kumar Chatterji	Durga Pratima, 370/1F, N.S.C. Bose Road, PO-Naktala, P.S. Netaji Nagar, Kolkata-700047 Tel. 033-24711239	F/883/868/1992

5.	Tilak Mitra	61, Murgi Mahal, Sadar Bazar, PO & PS-Barrackpore, North 24 Parganas, Kolkata-700120 Mob: 9830892380, 9007065378 Tel. 033-40613018 Email: tilakmitra@yahoo.co.in	WB/344/2001
6.	Smarajit Roychowdhury	5/2, P. K. Roychowdhury, 2 <sup>nd</sup> Bye Lane, Botanical Garden, Howrah-711103. Mob: 9831408400 Tel. 022-26688530 Email: srclaw2006@yahoo.com	F/1331/1441/1995
7.	Sailendra Nath Datta	21, Girish Avenue, Baghbazar, Kolkata-700 003 Mob:9831128150 Tel. 033-25545607 Email: dhirajtrivedi@gmail.com	Enrolled in the year 1963
8.	Dhiraj Kumar Trivedi	1B, Old Post Office Street, 1 <sup>st</sup> Floor, Kolkata-700001 Mob: 9831128150 Email: dhirajtrivedi@gmail.com	WB/1063/1998
<b>Junior Counsel</b>			
9.	Manabendranath Bandyopadhyay	Sahaganj, Bakultala, Post Office- Sahaganj, Police Station-Chinsurah, District-Hooghly, Pin-712104. Mob: 9007776118/943361346 Email: advocate.mnb@gmail.com	WB/546/2011
10.	Soumen Bhattacharjee	4, Saradmoni Road, P.O.- Nabagram, P.S.- Uttarpara, District-Hooghly, Pin-7122246 Mob: 9903537273, 8240245741 Email: soumenadv@gmail.com	F-426/2007
11.	Sushil Kumar Mishra	506, G.T. Road(South), Mangaldeep Apartment, Block-C-201, 2 <sup>nd</sup> Floor, Howrah-711101.	WB/262/2006
12.	Madhu Jana	1, Kaldanga Lane, Post Office-Salkia, Police Station-Malipanchghora, District-Howrah, West Bengal and Pin Code-711106 Mob: 89020115266 Email: janamadhu01@gmail.com	F/1563/2013

13.	Arunava Ganguly	72, G. T. Road, Post Office Telinipara, Police Station- Bhadreswar, District-Hooghly, Pin- 712125 Mob: 9674184299 Email: arunavaganguly389@yahoo.com	WB/607/2011
14.	Radhamohan Ray	109A, K. P. M. Road, Kolkata-700008 Mob: 9163944304, 8240020122	F/1245/2009
15.	Debangshu Ghorai	Noapara, Post Office-Kanaipur, Police Station-Uttarpara, District- Hooghly, Pin-712234 Mob: 9007935699	WB/336/101/2006
16.	Asok Bhaumik	Room No. 22, 2 <sup>nd</sup> Floor, 7 Old Post Office Street, Kolkata-700001 Mob: 9163106802 Tel. 033-40056381	WB/443/1988

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 22(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Kaushik Chanda, ASGI, Calcutta High Court, 10, Kiron Shankar Road, 1<sup>st</sup> Floor, Kolkata-700001.
3. The Registrar, Calcutta High Court, Kolkata (West Bengal).
4. The Incharge, Branch Secretariat Kolkata.
5. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.

  
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